

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA

UNSTARRED QUESTION NO. 2155
TO BE ANSWERED ON 6TH AUGUST, 2021

CRUELTY TOWARDS ANIMALS

2155 SHRI JOHN BRITTAS:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether Government takes serious cognizance of the increasing incidents of cruelty toward animals including street dogs;
- (b) whether Government has taken steps to sensitize the general public regarding animal welfare; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) The Animal Welfare Board of India, a Statutory Body constituted under Prevention of Cruelty to Animal Act, 1960 is ever vigilant on the reported cruelty cases on animals and takes immediate actions as per the provisions of the Prevention of cruelty to Animals Act, 1960. The Animal Welfare Board of India takes cognizance upon receipt or knowledge of any incidence of cruelty to animal including street dogs with the concern jurisdictional authorities to take proper action and to punish violators of any such Act.

(b) & (c) The Animal Welfare Board of India (AWBI) advises the State Government on the issues related to animal welfare including cruelty meted out to animals. The Board has issued several advisories and circulars to sensitize and create awareness on the matters related to stray animals, man-animal conflict issues with regard to Residents Welfare Associations (RWA). The Board has also issued circulars for observing Animal Welfare Fortnight, Rabies Day, and World Animal Day for sensitizing the States to check the cruelty issues.

The AWBI conducts training programme for Honorary Animal Welfare Officer to make them well versed with the provision of the Prevention of cruelty to Animals Act, 1960 and various animal welfare activities. The AWBI also creates awareness in the society to prevent unnecessary pain or suffering to animals and also to be compassionate and kind toward the fellow beings. The Animal Welfare Board of India is regularly addressing the State Governments/Union Territories to establish / re-constitute the State Animal Welfare Boards and District Society for Prevention of Cruelty to Animal (DSPCA) in every district to address the animal welfare issues at grass root level.
